

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.212- IA/598(AHM)2022
ITEM No.213- IA/49(AHM)2022
in
CP(IB) 844 of 2019

Proceedings under Section 10 IBC

IN THE MATTER OF:

Alcock Ashdown(Gujarat) Ltd

.....Applicant

.....Respondent

Order delivered on: 09/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the RP : Mr. Kunal Vaishnav Adv.
RP : Mr. Trupal Patel.
For the Applicant : Mr. Mrugesh Vyas, Adv. for Mr. Trupal Patel, RP
In IA 49 of 2022
For the Respondent : Mr. Bhaskar Sharma Adv. for BoB in IA 49 of 2022

ORDER

IA/598(AHM)2022

Connected matter is coming up for hearing on 27.08.2024, hence. This matter stands adjourned to 27.08.2024.

IA/49(AHM)2022

Heard Ld. Counsels for both sides.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)